

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3062/2016

This the 8<sup>th</sup> day of September, 2016

**Hon'ble Mr. Justice M S Sullar, Member (J)  
Hon'ble Mr. K N Srivastava, Member (A)**

1. Akhila S, Age about 34 years  
W/o Shri Vinod B  
R/o F-69, UG 1, Des. Sister Tutor  
Dilshad Colony Delhi.
2. Shanti Kathet, Age About 35 years  
W/o Shri Deepak Singh, R/o 948, Devi Nagar  
Street No.9, Sodala, New Sanghaner Road  
Jaipur (Sister Tutor).

..Applicants

(By Advocate: Mr. Harish Kumar)

Versus

1. East Delhi Municipal Corporation  
Through Commissioner  
Udyug Sadan, Patpargang  
Delhi-110092.
2. The Assistant Commissioner (Health)  
East Delhi Municipal Corporation  
Udyug Sadan, Patpargang  
Delhi-110092.
3. Medical Superintendent  
Swami Dayanand Hospital  
Dilshad Garden, Delhi-110095.
4. Principal, R.V.S. Nursing School  
Dilshad Garden, Delhi-95. .... Respondents

**O R D E R (ORAL)**

**Justice M.S. Sullar, M(J)**

At the very outset, learned counsel for the applicant intends to withdraw the main Original Application(OA), to enable him (applicant), to file a fresh OA at a subsequent appropriate stage.

2. Therefore, the instant OA is, hereby, dismissed as withdrawn, with the aforesaid liberty, as prayed for.

**( K N Srivastava )**  
**Member (A)**

**( Justice M S Sullar )**  
**Member(J)**

/vb/